

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/188(KB)2021

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MAY 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS MR.ANJANI KUMAR GOYEL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Sudhir Kumar Senapati, Adv.] For the Applicant
Mr. Devajyoti Barman, Adv.]
Ms. Sanjukta Basu Mallick, Adv.]

Mr. Santosh Kr. Ray, Adv.] For the Resolution Professional
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

ORDER

1. Ld. Counsel for the parties are present.
2. Ld. Counsel for the Resolution Professional submits that joint repayment plan has been given which is under consideration.
3. List the matter on **01.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**